NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **09.04.2025** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 190/2025 For Condone Delay IA No. 532/2025 For Additional Docs. IA No. 533/2025	Sri Vethaa Dairy Pvt. Ltd. Vs Jayashree S Iyer Liquidator of GHO Agro Pvt. Ltd. & Anr.	Mr. K Pawan Jhabakh	
2.	Comp App (AT) (CH) No. 38/2025 For Stay IA No. 510/2025 For Exemption IA No. 511/2025	Ajay Balachandran & 4 Ors. Vs Chautakuri Sadhashiv Rajender & 2 Ors.	Mr. Hari GR Mr. Pranava Charan	Mr. TP Ravi Shanker
3.	Comp App (AT) (CH) No. 39/2025 For Urgent listing IA No. 517/2025 For Exemption IA No. 518/2025 For Additional Docs IA No. 519/2025 For Stay IA No. 520/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	
4.	Comp App (AT) (CH) No. 43/2025 For Additional Docs IA No. 535/2025 For Urgent listing IA No. 536/2025 For Stay IA No. 537/2205 For Exemption IA No. 538/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Mr. Edward James For Caveator
5.	Comp App (AT) (CH) No. 44/2025 For Stay IA No. 539/2025 For Exemption IA No. 540/2025 For Urgent listing IA No. 541/2025	Deccan Advanced Sciences Pvt. Ltd. Vs Escientia Biopharma Pvt Ltd & 12 Ors.	Mr. VV Sivakumar	Mr. Edward James For Caveator
6.	Comp App (AT) (CH) (Ins) No. 146/2025 For Exemption IA No. 392/2025 For Stay IA No. 393/2025 For Condone Delay IA No. 506/2025	Sri Amman Metal Works rep by its Partner P.Karuppasamy Vs Dindigul Steel Rolling Mills Pvt. Ltd.	Mr. B Sarath Babu	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd. & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti- R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4
8.	IA No. 705/2023 (For Condone Delay) & IA No. 1289/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund (SASF) Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
9.	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No. 1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors.	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan R1, R2
10.	Comp App (AT) (CH) (Ins) No. 108/2025 For Delay in refiling IA No. 303 & 304/2025 For Condone Delay IA No. 305/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt. Ltd.	Mr. AS Vishwajith	Mr. Bijai Sundar
11.	IA No. 531/2025 (Delay in refiling) in Comp App (AT) (CH) No. 21/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors. Vs Vineela Balla & 3 Ors.	Mr. T Natraj	Mr. S Rajagopalan- R1
12.	IA No. 292/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 105/2025	NSL Nagapatnam Power and Infratech Ltd. through Navneet Kumar Gupta, RP for NSL Nagapatnam Power and Infratech Ltd Vs Mahanadi Coalfields Ltd.	Mr. Pulkit Deora	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) (Ins) No. 11/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt. Ltd. Vs R. Venkatakrishana, RP	Mr. Sudarshana Sundar	Mr. Ashwin Shabhag
14.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam-R1 Mr.Y Suryanarayana R3, R6-R8

15.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
16.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors WITH	Mr. HK Chaturvedi	Mr. CS Chauhan R1
17.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	Mr. HK Chaturvedi	Shivakumar and Suresh- R1
18.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Trichy- Thanjavur Expressways Ltd. Vs Raghu Babu Gunturu RP, Trichy Thanjavur Expressways Ltd. & Anr.	Mr. HK Chaturvedi	Mrs. Sandhya Tadla, PCS
19.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch. V.N. Raghurama Gupta Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt. Ltd. Vs Ceasan Glass Pvt. Ltd & 2 Ors.	Dr. SV Rama Krishna	
20.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No, 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran
21.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran

22.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP Birendra Kumar Agarwal & 2 Ors. WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1
23.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244//2024	S2Tech.com India Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd & Anr.	Mr. M Ramu	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
24.	Comp App (AT) (CH) (Ins) No. 111/2025 For Exemption IA No. 312/2025 For Stay IA No. 313/2025 For Additional Docs. IA No. 314/2025	Yashash Commodities Pvt Ltd Vs Madhusudhan Rao Gonugunta Liquidator & Anr.	Ms. Aditi Sharma	Ms. Mumaneni Vazra Laxmi- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
25.	TA (AT) No. 51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.	Mr. Anando Mukherje	Respondents Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5- R10
26.	TA (AT) No. 52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherje
27.	TA (AT) No. 01/2023 (Comp App (AT) No. 387/2018)	Mallina Bharathi Rao & Anr. Vs Gowthami Solvent Oils Ltd. & 2 Ors. WITH	Mr. TK Bhaskar	Chandhiok & Mahajan
28.	TA (AT) No. 85/2022 (Comp App (AT) No. 21/2020)	Mallina Bharathi Rao & Anr. Vs The Gowthami Solvent Oils Ltd. & Anr.	Mr. TK Bhaskar	Chandhiok & Mahajan
29.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
30.	TA (AT) No. 169/2021 (Comp App (AT) (Ins) No. 894/2020)	I & B Engineers Pvt. Ltd. Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	Ms. Bhavya Mohan R1
31.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Ch Venkat Raman	Mr. Y Suryanarayana R1

32.	Comp App (AT) (CH) (Ins) No. 30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Ch Venkat Raman
33.	Comp App (AT) (CH) (Ins) No.199/2021	Flinta Real Estate LLP Vs NHDPL South Pvt Ltd. WITH	Mr. Udayarikar Rangarajan	Mr. G Kalyan Jhabakh
34.	Comp App (AT) (CH) (Ins) No. 201/2021	Flinta Real Estate LLP Vs NEL Holdings South Ltd	Mr. Udayarikar Rangarajan	Mr. G Kalyan Jhabakh
35.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	Uday Shankar Associates
36.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd.	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda
37.	Comp App (AT) (CH) (Ins) No. 119/2022 For Stay IA No. 284/2022	S. Kiran Vs Dynamic Engineers Ltd. & Anr.	Ms. K. Jayasudha	Mr. Rakesh Mohan Sharma, CS- R1 Ms. Lakshmi Menon R2
38.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
39.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
40.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	

<u>02.00 PM</u>

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
42.	TA (AT) No. 3/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors.	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2

43.	Comp App (AT) (CH) (Ins) No. 245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Ltd. (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
44.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
45.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on **e-mail ID**: <u>vcnclatchennai5@gmail.com</u>

By the order of Hon'ble Member (Judicial)

Chennai Bench

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